

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000061/2023	M/S. ANDHAVARAPU POWER PROJECTS (P) LTD. VS ODISHA RENEWABLE DEVELOPMENT AGENCY, KHURDA	AVIJIT PAL VS	// ()
2	ARBP/0000062/2023	M/S. PRASAD BIO ENERYGY (P) LIMITED VS ODISHA RENEWABLE DEVELOPMENT AGENCY, KHURDA	AVIJIT PAL VS	// ()
3	BLAPL/0010120/2023	JITENDRA SAMAL @ JITU VS STATE OF ODISHA	CHITTA RANJAN ROUT VS	/ /0 ()
4	BLAPL/0010121/2023	SIBUN NAYAK VS STATE OF ODISHA	SUSANT KUMAR PANIGRAHY VS	/ /0 ()
5	BLAPL/0010122/2023	PRASANTILATA BISOI @ PRASANTI BISOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KALIMELA /183 /2023 ()
6	BLAPL/0010123/2023	CHANDAN KUMAR RATH @ CHANDAN RATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 ()
7	BLAPL/0010124/2023	LIPU @ BISWAJIT KESHARI SWAIN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /322 /2023 ()
8	BLAPL/0010125/2023	PRADHAN HULUKA VS STATE OF ODISHA	ARJEET MISHRA VS	NARAYANPATNA /46 /2023 ()
9	BLAPL/0010126/2023	CHAITAN PRASAD SINGH VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	KHUNTA /1 /2019 ()
10	BLAPL/0010127/2023	JAGADISH BECK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 ()
11	BLAPL/0010128/2023	KISHOR MAHANAND VS STATE OF ODISHA	SUSANTA KUMAR JOSHI VS	SINDHIKELA PS /144 /2023 ()

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12	BLAPL/0010129/2023	TABRU @ MOHAMMED TABREJ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/142 /2023 () //
13	BLAPL/0010130/2023	SANJIT MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /184 /2023 () //
14	BLAPL/0010131/2023	SADASIBA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /46 /2023 () //
15	BLAPL/0010132/2023	GANGA @ GANGADHAR SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /141 /2018 () //
16	BLAPL/0010133/2023	PAGUDU KIMBAKA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	MUNIGUDA /187 /2023 () //
17	BLAPL/0010134/2023	MOTILAL JONKO @ MOTILAL JANKA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /74 /2023 () //
18	BLAPL/0010135/2023	AKHADU @ PRASANTA RAUL @ PRASANTA RAULAADITI HOTA VS STATE OF ODISHA	VS	INDUASTRIAL,NISA /145 /2023 () //
19	BLAPL/0010136/2023	RITA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	CHANDRASEKHARPUR /410 /2019 () //
20	BLAPL/0010137/2023	JITU SAHOO @ JITU KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDRASEKHARPUR /307 /2023 () //
21	BLAPL/0010138/2023	KHIROD BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /208 /2023 () //
22	BLAPL/0010139/2023	LAMBU MUNDA VS STATE OF ODISHA	APURBA DAS VS	DHARMASALA /573 /2022 () //
23	BLAPL/0010140/2023	KAMA GOUDA	LAMBODOR ACHARI	ASKA /33 /2000

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010141/2023	BIJAY KUMAR PRUSTY	AMITAV TRIPATHY	NAYAGARH SADAR /118 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010142/2023	BASU MANDAL	NIRMAL KUMAR SEN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010143/2023	AJAYA KHUNTIA	DEEPAK KU SAHOO	SAMBALPUR VIGILANCE /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010144/2023	DASARI KUMAR	DEEPAK KU SAHOO	MARSHAGHAI /465 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010145/2023	SIMANCHALA NAHAK	SUJIT KUMAR PATTNAIK	BADABAZAR /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010146/2023	SATYAJIT ORAM @ SATYAJEET	DEVASHIS PANDA	SECTOR-19 /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010147/2023	SANTA @ SANIA @ SANTOSH MALLIK	LAMBODOR ACHARI	SURADA /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010148/2023	RAJAT KUMAR MOHANTY	MANAS RANJAN SATAPATHY	CUTTACK SADAR /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010149/2023	V. AVINASH	RAJIB LOCHAN PATTNAIK	KALIMELA /202 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010150/2023	TRINATH SABAR	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /222 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010151/2023	BHARAT JENA	PUSPAMITRA MOHAPATRA	PLANTSITE /380 /2022
		VS	VS	()

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35	BLAPL/0010152/2023	STATE OF ODISHA SAMSON MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// SAHADEV KHUNTA /209 /2023 ()
36	BLAPL/0010153/2023	STATE OF ODISHA SANKAR @ SOMANATH SAHOO VS	KABITA PATRA VS	// ODAGAON /70 /2018 ()
37	BLAPL/0010154/2023	STATE OF ODISHA BHAKTARAM SRIGAM VS	AKSHAYA KUMAR SUBUDHI VS	// PAPERMETLA P.S. /12 /2023 ()
38	BLAPL/0010155/2023	STATE OF ODISHA RIPU RAY VS	PARTHENDU RAY VS	// SINGHADWAR PS /47 /2023 ()
39	BLAPL/0010156/2023	STATE OF ODISHA RAMESH RAY VS	PARTHENDU RAY VS	// SINGHADWAR PS /47 /2023 ()
40	BLAPL/0010157/2023	STATE OF ODISHA BINOD KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// SINDHIKELA PS /69 /2023 ()
41	BLAPL/0010158/2023	STATE OF ODISHA RAJA @ RAJENDRA ROUT VS	BHARAT BHUSAN ROUTRAY VS	// INDUASTRIAL,NISA /146 /2023 ()
42	BLAPL/0010159/2023	STATE OF ODISHA RASIKA SAHU VS	SACHIDANANDA PADHEE VS	// BARGARH /507 /2023 ()
43	BLAPL/0010160/2023	STATE OF ODISHA SATYABRATA PRUSTI VS	KUMAR PRAJWAL VS	// //0 ()
44	BLAPL/0010161/2023	STATE OF ODISHA JAFAR KHAN VS	RAJENDRA NARAYAN ROUT VS	// PADWA /103 /2023 ()
45	BLAPL/0010162/2023	STATE OF ODISHA SILU @ MANIRAM SASMAL VS	PRAVASH CHANDRA JENA VS	// FATEGARH /117 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0010163/2023	DEBENDRA MUNDA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	CHOUWAR /368 /2022 () //
47	BLAPL/0010164/2023	CHANDRESWAR PASWAN VS STATE OF ODISHA	PARTHENDU RAY VS	SINGHADWAR PS /47 /2023 () //
48	BLAPL/0010165/2023	BYOMAKESH GIRI VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	BAUNISUNI /85 /2023 () //
49	BLAPL/0010166/2023	KRUSHNA CHANDRA KAHARA @ KANR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BOUDH /8 /2023 () //
50	BLAPL/0010167/2023	SIBU @ ASIT KUMAR BARIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	PURUNAKATAK /101 /2022 () //
51	BLAPL/0010168/2023	ALOK RAY NAT VS STATE OF ODISHA	PARTHENDU RAY VS	SINGHADWAR PS /47 /2023 () //
52	BLAPL/0010169/2023	MD SHAJID VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 () //
53	BLAPL/0010170/2023	PURNA CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /72 /2023 () //
54	BLAPL/0010171/2023	SAGAR SADASIV DHALE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUNIGUDA /164 /2023 () //
55	BLAPL/0010172/2023	RUKMANA PADHAN @ ROHIT VS STATE OF ODISHA	SATYABRATA PANDA VS	KATARBAGA /165 /2021 () //
56	BLAPL/0010173/2023	LAXMIDHAR MAHARAJ VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /324 /2023 () //
57	BLAPL/0010174/2023	SHRISANT KUMAR	SOMANATH MITRA	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000652/2023	SAROJINI PANDA	ADV	//
		VS	VS	0
		BIJAYANANDA DWIBEDI		//
59	CMAPL/0000653/2023	SAHADEV SAMANTARAY	ADV.	//
		VS	VS	0
		BASANTI MISHRA		//
60	CMAPL/0000654/2023	BISWANATH SAHU	ADV.	//
		VS	VS	0
		JAYANT KUMAR BEHERA		//
61	CMAPL/0000655/2023	BANDHU CHITAMA	ADV.	//
		VS	VS	0
		NIRUPAMA MISHRA		//
62	CMAPL/0000656/2023	ASHALATA BINISIA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
63	CMAPL/0000657/2023	PURNA CHANDRA SAHU	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
64	CMAPL/0000658/2023	GURPREET KAUR	SOUGAT DASH	//
		VS	VS	0
		STATE OF ODISHA		//
65	CMP/0001024/2023	SUBAS CHANDRA PANIGRAHI	UPENDRA SAHU	//
		VS	VS	0
		NIATYANANDA PRADHAN		//
66	CMP/0001025/2023	NINIMANI BEHERA	RAJESH DAS MOHAPATRA	//
		VS	VS	0
		COLLECTOR BALASORE		//
67	CMP/0001026/2023	PADMA NAHAK	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		GURUBARI NAHAK		//
68	CMP/0001027/2023	AMULYA PALA	SAIBRATA RATH	//
		VS	VS	0

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69	CMP/0001028/2023	RAMAKANTA SAHU PRASANN KUMAR PATRA VS	BANSHIDHAR BAUG VS	// // 0
70	CMP/0001029/2023	SIBAPAD SEN SUBHASH SAMAL VS	DAMODAR DEO VS	// // 0
71	CMP/0001030/2023	SUMANTA SAMAL BHIMA CHARAN NAYAK VS	SATYABRATA MOHANTY VS	// // 0
72	CMP/0001031/2023	HARMOHAN JENA ASIMA PAL @ MAITI VS	DWARIKA PRASAD MOHANTY VS	// // 0
73	CMP/0001032/2023	PURANDAR PAL SESHADEV SRICHANDAN VS	PRNOY MOHANTY VS	// // 0
74	CMP/0001033/2023	PRAMILA DEI @ SRICHANDAN GOURAHARI PATRA VS	RAJESH DAS MOHAPATRA VS	// // 0
75	CMP/0001034/2023	JAYKRUSHNA PATRA RAMESH CHANDRA BEHERA VS	DEBENDRA KUMAR SAHOO-1 VS	// // 0
76	CMP/0001035/2023	DURGA CHARAN DALAI NAKULA JENA VS	Rajjeet Roy VS	// // 0
77	CMP/0001036/2023	SUDHANSUBALA MOHANTY BHAGABAT SAMAL VS	BIBEKANANDA BHUYAN VS	// // 0
78	CONTC/0006598/2023	RAMAKANTA SAHOO SUBASH CHANDRA MOHARANA VS	PRAVAT KUMAR PANDA VS	// // 0
79	CONTC/0006599/2023	ASWATHY S., I.A.S DAHALU PATRA VS	ADV VS	// // 0
		VINEET BHARADWAJ, COLLECTOR,MAYURBHANJ		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006600/2023	SAROJ KUMAR PATI VS BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, CUTTACK	ADV VS	// 0
81	CONTC/0006601/2023	DR. BIJOY KUMAR NAYAK VS SHALINI PANDIT, I.A.S	ADV VS	// 0
82	CONTC/0006602/2023	TAPAN CHANDRA DAS VS SUSHIL KUMAR LOHANI, I.A.S	ADV VS	// 0
83	CONTC/0006603/2023	PRASANNA KUMAR MOHANTY VS RAJ KUMAR SHARMA, MEMBER BOARD OF REVENUE, ODISHA	ADV. VS	// 0
84	CONTC/0006604/2023	MAHENDRA KUMAR BARIK VS DEORANJAN KUMAR SINGH, SECY., PANCHAYAT RAJ DEPT.	PARSURAM PARIJA VS	// 0
85	CONTC/0006605/2023	KADAMBINI SETHIA VS SHALINI PANDIT, IAS	ADV. VS	// 0
86	CONTC/0006606/2023	PURNA CHANDRA MOHANTY VS S.ASWASTHY, COMMNR. CUM SECY S AND M.E. DEPT.	ADV. VS	// 0
87	CONTC/0006607/2023	URMILA DEI VS DR. LALATENDU SARANGI, DIRECTOR, ACHARYA HARIHAR REGIONAL CANCER CENTRE, MANGALBAG, CUTTACK	ADV VS	// 0
88	CONTC/0006608/2023	MANMOHAN BHUINBAL VS ANU GARG, I.A.S.	ADV VS	// 0
89	CONTC/0006609/2023	AKSHAYA KUMAR SAHU VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
90	CONTC/0006610/2023	RAJKISHORE ACHARYA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0
91	CONTC/0006611/2023	BIRANCHI MISHRA	ADV	//

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		VS	VS	0
92	CONTC/0006612/2023	SATYABRATA SAHU, I.A.S. MOHAMMAD SAHID	ADV.	//
		VS	VS	0
93	CONTC/0006613/2023	SATYABRATA SAHU, I.A.S. KANHU CHARAN MOHAPATRA	SAILABALA JENA	//
		VS	VS	0
94	CONTC/0006614/2023	SURESH CHANDRA SHARMA, CHAIRMAN, NATIONAL MEDICAL COMMISSION, NEW DELHI MANOJ KUMAR MOHAKUL	ADV.	//
		VS	VS	0
95	CONTC/0006615/2023	SATYABRATA SAHU, I.A.S. SYED FARKUN ALI	ADV.	//
		VS	VS	0
96	CONTC/0006616/2023	SATYABRATA SAHU, I.A.S. BIJAYA KUMAR NAYAK	ADV	//
		VS	VS	0
97	CONTC/0006617/2023	SATYABRATA SAHU, I.A.S. SANJAYA KESHARI MOHAPATRA	ADV	//
		VS	VS	0
98	CONTC/0006618/2023	SMRUTI PRAGYAN PRIYADARSHINI, TAHASILDAR PUSPALATA SAHOO	ADV	//
		VS	VS	0
99	CONTC/0006619/2023	ASWATHY S., I.A.S. DR.PRABHAKAR SABAT	SANJIB SWAIN	//
		VS	VS	0
100	CONTC/0006620/2023	ARAVIND AGARWAL, I.A.S. UDAYANATH PRADHAN	ADV.	//
		VS	VS	0
101	CONTC/0006621/2023	SATYABRATA SHAU, COMNR. CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT. MADHUSMITA SAMAL	GOPAL SINHA	//
		VS	VS	0
102	CONTC/0006622/2023	SALINI PANDIT, IAS RABINDRA KUMAR MOHANTY	ADV.	//
		VS	VS	0

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103	CONTC/0006623/2023	BIKASH MOHAPATRA, I.A.S. ABDUL QUASIM KHAN VS	ADV VS	// // 0
104	CONTC/0006624/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. PURNA CHANDRA SETHI VS	ADV VS	// // 0
105	CONTC/0006625/2023	ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT. DHUSASAN ROUT@ DUSASAN ROUT VS	ADV VS	// // 0
106	CONTC/0006626/2023	ANU GARG, I.A.S. PRASANTA KUMAR PARIDA VS	BRAJA MOHAN SARANGI VS	// // 0
107	CONTC/0006627/2023	DEBASISH PANDA, BRANCH MANAGER, TATA AIG INS CO.LTD. SUSIL KUMAR BARAL VS	ADV. VS	// // 0
108	CONTC/0006628/2023	AMIT KUMAR GARG, CEO, TPSODL ARUN KUMAR KANONGO VS	ADV VS	// // 0
109	CONTC/0006629/2023	SUNIT KUMAR BANCAL, DIRECTOR, GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK PRAFULLA KUMAR SATAPATHY VS	ADV VS	// // 0
110	CONTC/0006630/2023	SUNIT KUMAR BANCAL, DIRECTOR, GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK BIRANCHI NARAYAN BEHERA VS	ADV VS	// // 0
111	CONTC/0006631/2023	ASWATHY S., I.A.S. RASIKANANDA MOHANTY VS	ADV VS	// // 0
112	CONTC/0006632/2023	BISHNUPADA SETHI, I.A.S. ALEKHA PRASAD BEHERA VS	ASHOK DAS VS	// // 0
113	CONTC/0006633/2023	VIR VIKRAM YADAV, I.A.S. ANANTA CHARAN PATTANAIAK VS	GOPAL SINHA VS	// // 0
		DEORANJAN KUMAR SINGH, I.A.S.		//

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114	CONTC/0006634/2023	SATRUGHNA ROUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0006635/2023	SASANKA SEKHAR MOHAPATRA VS MONALISHA ACHARJEE, TAHASILDAR, KABISURYANAGAR	ADV. VS	// 0 //
116	CONTC/0006636/2023	KANHU CHARAN KARNA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
117	CONTC/0006637/2023	RAJESH KUMAR PAL VS PRAJNAPARAMITA MALLIK, EXECUTIVE OFFICER KUMARI GRAM PANCHAYAT, KUMARI, JARAKA, JAJPUR	BIBHU PRASAD MOHANTY VS	// 0 //
118	CONTC/0006638/2023	KANDARPA MEHER VS ASWATHI S, I.A.S.	ADV VS	// 0 //
119	CONTC/0006639/2023	BHAGABAN SAHOO VS ASWATHI S, I.A.S.	ADV VS	// 0 //
120	CONTC/0006640/2023	PRADEEP KUMAR ACHARYA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
121	CONTC/0006641/2023	ANUPAMA SINGH VS ASWATHI S, I.A.S.	ADV VS	// 0 //
122	CONTC/0006642/2023	APARTI NAYAK VS G.MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
123	CONTC/0006643/2023	AHALYA JENA VS LAXMAN BHOI, DISTRICT EDUCATION OFFICER, SONEPUR	PRANAYA SAHOO VS	// 0 //
124	CRLA/0000992/2023	BULA SAHU @ KARTIKA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /300 /2022 0 //
125	CRLA/0000993/2023	BIDYADHAR BALIYARSINGH @ BALIARSINGH	ANIRUDHA DAS	BHUBANESWAR VIGILANCE /29 /2009

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		VS	VS	()
126	CRLA/0000994/2023	STATE OF ODISHA(VIG.) AMIT KUMAR PANDA	SAILABALA JENA	// /0
		VS	VS	()
127	CRLA/0000995/2023	STATE OF ODISHA SATRUGHNA PADHAN	BHARAT BHUSAN ROUTRAY	// PATNAGARH /239 /2015
		VS	VS	()
128	CRLMA/0000351/2023	STATE OF ODISHA RATNAMANJARI MOHANTY	PRAFULLA KUMAR JENA	// /0
		VS	VS	()
129	CRLMA/0000352/2023	URMILA LENKA STATE OF ODISHA	SANGRAM DAS,S.C(VIGILANCE)	// /0
		VS	VS	()
130	CRLMA/0000353/2023	SANDHYARANI BEHURIA ARABINDA DAS	ADV	// /0
		VS	VS	()
131	CRLMA/0000354/2023	STATE OF ODISHA CHANI SWAIN	SOUMENDRA PATTANAIAK	// /0
		VS	VS	()
132	CRLMA/0000355/2023	STATE OF ORISSA BHARAT RAMKRUSHNA SURADAKAR	ADV	// /0
		VS	VS	()
133	CRLMC/0004062/2023	STATE OF ODISHA RABINDRA SINGH	BIBHUTI RANJAN MOHANTY	// /0
		VS	VS	S.D.J.M.,BALASORE(Baleshwar)
134	CRLMC/0004063/2023	STATE OF ODISHA PRAFULLA NAIK	BIJAYA KUMAR NAYAK (3)	2(C)CC/0000083/2014 DASPALLA /155 /2016
		VS	VS	()
135	CRLMC/0004064/2023	STATE OF ODISHA SIPU @ SIDHANTA MALLICK	PRIYA RANJAN SINGH	// DHENKANAL TOWN /10 /2023
		VS	VS	()
136	CRLMC/0004065/2023	STATE OF ODISHA NARASINGH HARIJAN	ARIJEET MISHRA	// BOIPARIGUDA /174 /2023
		VS	VS	()

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137	CRLMC/0004066/2023	STATE OF ODISHA RAMABATI PURI@PARBATI PURI VS	BISWARANJAN DALAI VS	// NIALI /120 /2011 ()
138	CRLMC/0004067/2023	STATE OF ODISHA GURUDATTA PAHADSINGH VS	MANAS CHAND VS	// CHANDAPUR /13 /2023 ()
139	CRLMC/0004068/2023	STATE OF ORISSA SUSAMA PRADHAN @ PRAVATI MANTRI VS	NARENDRA KUMAR LENKA VS	// FATEGARH /80 /2005 ()
140	CRLMC/0004069/2023	STATE OF ODISHA PRASANTA GHADAI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /52 /2007 ()
141	CRLMC/0004070/2023	STATE OF ODISHA LAXMAN PANGI VS	RAMESH CHANDRA MAHARANA VS	// JEYPORE MAHILA /57 /2023 ()
142	CRLMC/0004071/2023	STATE OF ODISHA PRASANTA GHADAI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /52 /2007 ()
143	CRLMC/0004072/2023	STATE OF ODISHA JAIRAM SAHOO @ RANJAN KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	// JAJPUR SADAR /23 /2016 ()
144	CRLMC/0004073/2023	STATE OF ODISHA ANIRUDH DAS VS	SEPHALEE DAS VS	// CUTTACK VIGILANCE /36 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack)
145	CRLMC/0004074/2023	STATE OF ODISHA(VIG.) RABINDRANATH MAHARANA VS	PRAMOD KUMAR NAYAK VS	CRMC/0000010/2023 BARGARH RURAL /93 /2023 ()
146	CRLMC/0004075/2023	STATE OF ODISHA BIJAYA KUMAR DAS VS	DEEPAK KU SAHOO VS	// / /0 ()
147	CRLMC/0004076/2023	STATE OF ODISHA DURMAN GAHIR VS	RAMESH CHANDRA BEHERA VS	// SINAPALI /9 /2013 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004077/2023	NABA@NABAGHAN BARIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	OUPADA /76 /2020 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000249/2020
149	CRLMC/0004078/2023	NRUSINGHA CHARAN PATI VS STATE OF ODISHA	GOURI MOHAN RATH VS	MAHILA P.S. BUXIBAZAR /93 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001818/2018
150	CRLMC/0004079/2023	RATI RANJAN SWAIN @ KHANA VS STATE OF ORISSA	BHARAT BHUSAN ROUTRAY VS	SECTOR-15 /56 /2015 () //
151	CRLMC/0004080/2023	DIPU @ PRADEEP MOHANTY VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /169 /2022 () //
152	CRLMC/0004081/2023	PINKY PRADHAN VS KISHANLAL AGARWAL	SURYAKANTA DWIBEDI VS	BARANGA /104 /2019 () //
153	CRLMC/0004082/2023	NIRANJAN NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /135 /2010 () //
154	CRLMC/0004083/2023	RAJENDRA PRASAD JOSHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BODEN /203 /2023 () //
155	CRLMC/0004084/2023	BABLOO @ SAYED IMAM ALLI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /12 /2018 () //
156	CRLMC/0004085/2023	DASARATHA KHANSAMA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RAIRAKHOL /6 /2018 () //
157	CRLMC/0004086/2023	BIKRAM BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	MARINE PST TALCHUA /120 /2022 () //
158	CRLMC/0004087/2023	PINKY PRADHAN VS KISHANLAL AGARWAL	SURYAKANTA DWIBEDI VS	BARANGA /104 /2019 () //
159	CRLMC/0004088/2023	MITHUNU BEHERA	AMIT KUMAR NATH	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0004089/2023	STATE OF ODISHA MANIKARA BHAINA	AMIT PRASAD BOSE	// / /0
		VS	VS	()
161	CRLMC/0004090/2023	REENA BHAINA BIRENDRA NATH RATH	DEVASHIS PANDA	// RAJGANGPUR /23 /2022
		VS	VS	()
162	CRLMC/0004091/2023	STATE OF ODISHA SAKAE @ SAKARA SOREN	RASHMI RANJAN MISHRA	// / /0
		VS	VS	()
163	CRLMC/0004092/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO	AMIT PRASAD BOSE	// BADAGODA P.S. /76 /2015
		VS	VS	()
164	CRLMC/0004093/2023	STATE OF ODISHA SHIBAM ROHIDAS	PABITRA KUMAR NAYAK	// JHARSUGUDA SADAR /247 /2023
		VS	VS	()
165	CRLMC/0004094/2023	STATE OF ODISHA BISWAJIT SAMANTARAY	SANJIB KUMAR BHANJADEO	// BEGUNIA P.S. /174 /2023
		VS	VS	()
166	CRLMC/0004095/2023	STATE OF ODISHA SAMPADA @ RUDRA ROUT	SANJIB KUMAR BHANJADEO	// BALUGAON P.S. /151 /2022
		VS	VS	()
167	CRLMC/0004096/2023	STATE OF ODISHA JAYANTA KUMAR BEJ	PABITRA KUMAR NAYAK	// BHANJPUR /116 /2023
		VS	VS	()
168	CRLMC/0004097/2023	STATE OF ODISHA JITENDRA KUMAR SWAIN	SATYA PURNA PANDA	// DASPALLA /165 /2018
		VS	VS	()
169	CRLMC/0004098/2023	STATE OF ODISHA RAMESH SAHU	DEBASNAN DAS	// PARJANG /174 /2009
		VS	VS	()
170	CRLMC/0004099/2023	STATE OF ODISHA ALEKHA CHANDRA SAHOO	BIJAYA KUMAR RAGADA	// PATTAMUNDAI /334 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004100/2023	STATE OF ODISHA BINDU SAHU VS	DEBASNAN DAS VS	// PARJANG /174 /2009 ()
172	CRLMC/0004101/2023	STATE OF ODISHA PRABHAKAR DALABEHERA @ MITU VS	GYANA RANJAN DHAL VS	// CHANDRASEKHARPUR /82 /2023 ()
173	CRLMP/0001765/2023	STATE OF ODISHA SUMANTI BEHERA VS	AJIT KUMAR RAUT VS	// / /0 ()
174	CRLMP/0001766/2023	STATE OF ODISHA MD.SHAH FAISAL VS	LUCKY MOHANTY VS	// / /0 ()
175	CRLMP/0001767/2023	STATE OF ODISHA HARAMOHAN PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
176	CRLMP/0001768/2023	STATE OF ODISHA GOLAK BIHARI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
177	CRLMP/0001769/2023	STATE OF ODISHA SANKUNTALA PATRI VS	DEEPAK PANDA VS	// / /0 ()
178	CRLMP/0001770/2023	STATE OF ODISHA BASANTI SAHOO VS	ASHOK KUMAR SARANGI VS	// / /0 ()
179	CRLMP/0001771/2023	STATE OF ODISHA SANDIP KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
180	CRLMP/0001772/2023	STATE OF ODISHA JYOTI RANJAN DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
181	CRLMP/0001773/2023	STATE OF ODISHA RASMITA PARIDA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001774/2023	SHYAM SUNDAR SARAF VS STATE OF ODISHA	SAMBIT SAMAL VS	//0 0 //
183	CRLMP/0001775/2023	SABITRI RANA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	//0 0 //
184	CRLMP/0001776/2023	SUSANTA MOHAPTRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	//0 0 //
185	CRLREV/0000467/2023	CHANDRA SEKHAR MOHANTA VS JYOSTNARANI MOHANTA	PARTHA SARATHI DAS VS	//0 0 //
186	CRLREV/0000468/2023	SHANTI KUMAR HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /33 /2016 0 //
187	FAO/0000407/2023	LAXMIDHAR ROUL VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
188	FAO/0000408/2023	SURJYAKANTA@SURYAKANTI SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
189	FAO/0000409/2023	SHANTI DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
190	FAO/0000410/2023	SURUJO TADINGI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
191	FAO/0000411/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS BAMAN BADRA SINGH @ BAMAN BADRA	SRANJAN KUMAR MAHALI VS	// 0 //
192	FAO/0000412/2023	MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS ANTARYAMI MOHAPATRA	DAM ALI KHAN VS	// 0 //
193	FAO/0000413/2023	KIRTI RANJAN PATTNAYAK	DILLIP KUMAR RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	FAO/0000414/2023	EDUCATIONAL TRIBUNAL ODISHA, BBSR SR. EXECUTIVE LEGAL CLAIMS, M/S. BAJAJ ALLIANCE	TAMOLI KHAN	//
		VS	VS	0
195	MACA/0000844/2023	BISWARANJAN KHATUA SOMBARI BESHRA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
196	MACA/0000845/2023	RAJENDRA PAL SINGH RANJIT SINGH	PRADEEP KUMAR MISHRA	//
		VS	VS	0
197	MACA/0000846/2023	KALYAN KUMAR PATRA DHANI MALIKA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
198	MACA/0000847/2023	GANDHARBA BEHERA SUSANTA BHATTA	BISHNU BRATA SINGH	//
		VS	VS	0
199	MACA/0000848/2023	JAYAKRUSHNA SAHOO DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	BHUCY DAS MOHAPATRA	//
		VS	VS	0
200	MACA/0000849/2023	JYOTSNARANI SAHU BIJAY HATI	KALPATARU PANIGRAHI	//
		VS	VS	0
201	MACA/0000850/2023	SUMEET RAJ MUND NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	0
202	MACA/0000851/2023	BASUNDHARA NAYAK D.M., M/S. NATIONAL INSURANCE COMPANY LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
203	MATA/0000300/2023	MADHUSMITA DAS YADAV DEVI PRASAD BEHERA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
204	MATA/0000301/2023	JAMUNA NAYAK DILLIP RANJAN NAYAK	BIBHU PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RPFAM/0000288/2023	HIMADRI NANDINI SWAIN RANJAN KUMAR DAS VS OJASWINI DAS	SARADA PRASAD DASH VS	// // 0 //
206	RPFAM/0000289/2023	SANTOSH KUMAR CHAMPATI VS ANIMA PRADHAN	RADHIKA HANS VS	// 0 //
207	RPFAM/0000290/2023	DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	BIBHU PRASAD MOHANTY VS	// 0 //
208	RSA/0000377/2023	TIBA PRADHAN VS KALPANA PRADHAN	SOUGAT DASH VS	// 0 //
209	RSA/0000378/2023	KRISHNA CHANDRA SABAT VS D. RAMESH	S.S.RAO VS	// 0 //
210	RVWPET/0000352/2023	STATE OF ODISHA VS M/S. ULTRATECH CEMENT LTD.	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
211	RVWPET/0000353/2023	M/S.SAI FABRICATION AND BODY BUILDING VS ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	TUSAR KUMAR MISHRA VS	// 0 //
212	TRP(C)/0000287/2023	SANGHAMITRA SWAIN VS ASHWINI KUMAR SAHOO	JYOTIRMAYA SAHOO VS	// 0 //
213	TRP(C)/0000288/2023	DAYANIDHI MAHAPATRA VS ARPITA MAHAPATRA	SAYANTAN PANDA VS	// 0 //
214	TRP(C)/0000289/2023	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// 0 //
215	TRP(C)/0000290/2023	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002250/2023	STATE OF ODISHA VS AMRUTA MOHANTA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
217	WA/0002251/2023	STATE OF ODISHA VS DUSMANTA KUMAR NAYAK	PRAVAT KUMAR MUDULI, A.G.A. VS	// 0 //
218	WA/0002252/2023	NIRMAL KUMAR SAHOO VS D.G. AND I.G. OF POLICE, ODISHA , CUTTACK	GYANA RANJAN SETHI VS	// 0 //
219	WA/0002253/2023	STATE OF ODISHA VS NIRANJAN BEHERA	ARNAV BEHERA, A.S.C. VS	// 0 //
220	WA/0002254/2023	REGIONAL MANAGER, SBI, KEONJHAR VS SARASWATI JENA	MAMTA TRIPATHY VS	// 0 //
221	WA/0002255/2023	BHUBANESWAR MUNICIPAL CORPORATION VS SIBA NARAYAN PATRA	SAIBRATA RATH VS	// 0 //
222	WA/0002256/2023	B.M.C., BBSR VS SIBA NARAYAN PATRA	SAIBRATA RATH VS	// 0 //
223	WA/0002257/2023	ASHOK KUMAR DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
224	WA/0002258/2023	STATE OF ODISHA VS KAILASH CH. MISHRA	TAPAS KUMAR PRAHARAJ,S.C VS	// 0 //
225	WA/0002259/2023	CHANDRASEKHAR MISHRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
226	WA/0002260/2023	STATE OF ODISHA VS SHESADEB SAMAL	TAPAS KUMAR PRAHARAJ,S.C VS	// 0 //
227	WA/0002261/2023	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0002262/2023	SURESH CH. BAL STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//
		VS	VS	0
229	WA/0002263/2023	KAMAL LOCHAN KHOSLA ALEKHA KUMAR PANIGRAHI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
230	WA/0002264/2023	STATE OF ODISHA PRAMOD CHANDRA BISWAL	ANJAN KUMAR BISWAL	//
		VS	VS	0
231	WP(C)/0029151/2023	STATE OF ODISHA BIPIN BIHARI DEHURY	PRAVAT KUMAR PANDA	//
		VS	VS	0
232	WP(C)/0029152/2023	STATE OF ODISHA BINOD KUMAR SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
233	WP(C)/0029153/2023	STATE OF ODISHA BRAHMANANDA PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
234	WP(C)/0029154/2023	STATE OF ODISHA ACHYUTANANDA SWAIN	PRAVAT KUMAR PANDA	//
		VS	VS	0
235	WP(C)/0029155/2023	STATE OF ODISHA SANTOSH KUMAR DAS	PRAVAT KUMAR PANDA	//
		VS	VS	0
236	WP(C)/0029156/2023	STATE OF ODISHA DHIRENDRANATH SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
237	WP(C)/0029157/2023	STATE OF ODISHA ALL ODISHA PANCHAYAT EXECUTIVE OFFICERS ASSOCIATION	PRAVAT KUMAR PANDA	//
		VS	VS	0
238	WP(C)/0029158/2023	STATE OF ODISHA BIGHNESWAR SATAPATHY	RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0029159/2023	STATE OF ODISHA TAPAN KUMAR BEHERA VS	PRAVAT KUMAR PANDA VS	// // ()
240	WP(C)/0029160/2023	STATE OF ODISHA RAGHUNATHA MAHAPATRA VS	PRAVAT KUMAR PANDA VS	// // ()
241	WP(C)/0029161/2023	STATE OF ODISHA DAYASAGAR NAYAK VS	GOKULANANDA SAHU VS	// // ()
242	WP(C)/0029162/2023	STATE OF ODISHA BRAJA MOHAN SAHU VS	PRAVAT KUMAR PANDA VS	// // ()
243	WP(C)/0029163/2023	STATE OF ODISHA DR. SUMANTA KUMAR SAHU VS	AVIJIT PATNAIK VS	// // ()
244	WP(C)/0029164/2023	STATE OF ODISHA UPAMANYU JENA VS	TANMAY MISHRA VS	// // ()
245	WP(C)/0029165/2023	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	DEEPALI MAHAPATRA VS	// // ()
246	WP(C)/0029166/2023	STATE OF ODISHA PRANATI TRIPATHY VS	MANAS KUMAR SWAIN VS	// // ()
247	WP(C)/0029167/2023	STATE OF ODISHA BENUDHAR BAG VS	SUKANTA KUMAR MISHRA VS	// // ()
248	WP(C)/0029168/2023	STATE OF ODISHA STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// // ()
249	WP(C)/0029169/2023	SK SAMSOOR STATE OF ODISHA VS HIMANSU RANJAN MOHANTY	HARMOHAN DHAL,A.G.A VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0029170/2023	STATE OF ODISHA VS SANJAYA KETAN MOHANTY	HARMOHAN DHAL,A.G.A VS	// 0 //
251	WP(C)/0029171/2023	ASHOK KUMAR BHUE VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
252	WP(C)/0029172/2023	ARUN KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
253	WP(C)/0029173/2023	BHOLAMAHEWAR DANDASENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
254	WP(C)/0029174/2023	SARAT KUMAR SARANGI VS UTKAL UNIVERSITY, KHORDHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0029175/2023	KAMAL KUMAR DEY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	WP(C)/0029176/2023	FULAMANI DEI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
257	WP(C)/0029177/2023	MUNIBAR NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0029178/2023	FULAMANI DEI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
259	WP(C)/0029179/2023	FULAMANI DEI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
260	WP(C)/0029180/2023	SARAT KUMAR PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	WP(C)/0029181/2023	FULAMANI DEI	RABI NARAYAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0029182/2023	SURENDRANATH BARIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029183/2023	SUBHRANSU PRADHAN	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0029184/2023	UMAKANT PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029185/2023	JALADHAR MOHANTY	PARSURAM PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0029186/2023	PRABHULAL PRASAD PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0029187/2023	UMERI DISTILLERY PVT. LTD. JEYPORE	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0029188/2023	PANCHANAN GIRI	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029189/2023	BHOLANATH MOHANTY	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0029190/2023	TUTU MAHARANA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0029191/2023	RAJENDRA NATH KHAMARI	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0029192/2023	SUBHAGINI DASH	BHAGABAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029193/2023	STATE OF ODISHA UMESH CHANDRA NAYAK VS	BANSHIDHAR SATAPATHY VS	// // ()
274	WP(C)/0029194/2023	STATE OF ODISHA RANJAN KUMAR SHARMA VS	JYOTIRMAY GUPTA VS	// // ()
275	WP(C)/0029195/2023	STATE OF ODISHA M SUJAN KUMAR VS	RAMA CHANDRA RAY VS	// // ()
276	WP(C)/0029196/2023	STATE OF ODISHA RABINARAYAN PRADHAN VS	PITAMBAR ACHARYA VS	// // ()
277	WP(C)/0029197/2023	STATE OF ODISHA NITYANAND SUTAR VS	DEEPAK KUMAR PANI VS	// // ()
278	WP(C)/0029198/2023	STATE OF ODISHA SRI JAGANNATH MOHAPRABHU BIJE NIJGAON, JAJIBHARAGABAN MOHANTY VS	JAJIBHARAGABAN MOHANTY VS	// // ()
279	WP(C)/0029199/2023	STATE OF ODISHA SUPRITI KAR VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
280	WP(C)/0029200/2023	STATE OF ODISHA DEBABRATA BEHERA VS	ANJAN KUMAR BISWAL VS	// // ()
281	WP(C)/0029201/2023	STATE OF ODISHA LAXMIPRASAD BEHERA VS	JAGAJIBAN PRADHAN VS	// // ()
282	WP(C)/0029202/2023	STATE OF ODISHA SATYABRATA MOHANTY VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
283	WP(C)/0029203/2023	STATE OF ODISHA PRATAP RUDRA PATEL VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0029204/2023	HRUSIKESHA SENAPATI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
285	WP(C)/0029205/2023	NABITA NEGI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
286	WP(C)/0029206/2023	MANORANJAN SETHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
287	WP(C)/0029207/2023	DHANESWAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
288	WP(C)/0029208/2023	BAMAN CHARAN BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// 0 //
289	WP(C)/0029209/2023	LOKESH CHANDRA PANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
290	WP(C)/0029210/2023	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
291	WP(C)/0029211/2023	PRIYA RANJAN BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
292	WP(C)/0029212/2023	LITU SABAR VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
293	WP(C)/0029213/2023	DEBASMITA CHAKRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
294	WP(C)/0029214/2023	SURENDRA KUJUR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
295	WP(C)/0029215/2023	MANOJ KUMAR MOHANTA	GYANARANJAN SETHI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029216/2023	RUSHI BUYYA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0029217/2023	KESHAB CHANDRA NAIK	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029218/2023	SUJATA TRIPATHY	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0029219/2023	BHOLANATH MAHAPATRA	PARSURAM MOHAPATRA	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. TO GOVT., ST AND SC DEPT., ODISHA		//
300	WP(C)/0029220/2023	DEEPAK KUMAR PATEL	BYOMOKESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0029221/2023	PRIYA RANJAN DAS	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0029222/2023	SANAK KUMAR GANIK	BYOMOKESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0029223/2023	SHESADEV PANIGRAHI	BYOMOKESH SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0029224/2023	NORTH ODISHA ADVERTISERS, BALASORE	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		COLLECTOR AND DM., BALASORE		//
305	WP(C)/0029225/2023	CHAKRADHAR BISWAL	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0029226/2023	BHRAMARBAR CHAKRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029227/2023	STATE OF ODISHA RAJAT KUMAR MOHANTA VS	AUROVINDA MOHANTY VS	// // ()
308	WP(C)/0029228/2023	STATE OF ODISHA HUNDULU NAIK VS	PRASANTA KUMAR MISHRA VS	// // ()
309	WP(C)/0029229/2023	STATE OF ODISHA NANDI KISHOR CHHATRIA VS	SARATHI JYOTI MOHANTY VS	// // ()
310	WP(C)/0029230/2023	STATE OF ODISHA RUNUBALA SAHOO VS	ATAL BIHARI LENKA VS	// // ()
311	WP(C)/0029231/2023	TUTU BEHERA PRADEEP KUMAR PADHI VS	ANIL KUMAR DAS VS	// // ()
312	WP(C)/0029232/2023	STATE OF ODISHA AKSHYA KUMAR NATH VS	ANIL KUMAR DAS VS	// // ()
313	WP(C)/0029233/2023	STATE OF ODISHA SASHADHAR BISWAL VS	BAMADEV BARAL VS	// // ()
314	WP(C)/0029234/2023	THE OFFICIAL LIQUIDATOR, OTM LTD., ORISSA HIGH COURT BIRANCHI NATH PANIGRAHI VS	SANGRAM KESHARI BURMA VS	// // ()
315	WP(C)/0029235/2023	JOINT COMMISSIONER, STATE TAX (APPEAL), JEYPORE SUSANTA KUMAR SAHOO VS	BIBHUTI BHUSAN NANDA VS	// // ()
316	WP(C)/0029236/2023	STATE OF ODISHA PITABAS MAHAKUD VS	BIBHUTI BHUSAN NANDA VS	// // ()
317	WP(C)/0029237/2023	STATE OF ODISHA CHINMAYA BHOL VS	LAXMI PRASAD DWIVEDY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029238/2023	DEBADATTA NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
319	WP(C)/0029239/2023	MANOJ MOHARANA VS JOINT COMMNR. OF STATE TAX, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
320	WP(C)/0029240/2023	PRASANNAJIT SEJPADA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
321	WP(C)/0029241/2023	ARUN KUMAR MOHANTY VS GOVT. OF INDIA	MANORANJAN MISHRA VS	// 0 //
322	WP(C)/0029242/2023	SATYAJIT CHATARJEE VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
323	WP(C)/0029243/2023	K.LATA VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
324	WP(C)/0029244/2023	DULAL CHANDRA DIGER VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
325	WP(C)/0029245/2023	RAJ KISHORE SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0029246/2023	BILLAKURTY TILAK RAJ VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
327	WP(C)/0029247/2023	RAGHUNATH GOCHHIKAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
328	WP(C)/0029248/2023	ABHIMANYU JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
329	WP(C)/0029249/2023	TUNILATA PRADHAN	SADASIVA PATRA (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029250/2023	BHABANI SANKAR RATH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029251/2023	YASHOBANTA KUMAR HOTTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029252/2023	DEBABRAT MISHRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029253/2023	ANTARYAMI PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029254/2023	PARBATI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029255/2023	MEDI BANK, CUTTACK	GOPINATH MISHRA	//
		VS	VS	0
		SCB MEDICAL COLLEGE AND HOSPITAL, CUTTACK		//
336	WP(C)/0029256/2023	SARBESWAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029257/2023	GANGADHAR MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0029258/2023	NABARAM PRADHAN	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029259/2023	DEBARAJ SETHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029260/2023	NABARAM PRADHAN	BISWAMBAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0029261/2023	STATE OF ODISHA MIHIR KUMAR JENA VS	SHARMISTHA SAMAL VS	// // 0
342	WP(C)/0029262/2023	STATE OF ODISHA KEDAR NATH SATAPATHY VS	SHARMISTHA SAMAL VS	// // 0
343	WP(C)/0029263/2023	STATE OF ODISHA DIBAKAR POLLAI VS	SHARMISTHA SAMAL VS	// // 0
344	WP(C)/0029264/2023	STATE OF ODISHA NABARAM PRADHAN VS	BISWAMBAR MOHANTY VS	// // 0
345	WP(C)/0029265/2023	STATE OF ODISHA TRINATH PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
346	WP(C)/0029266/2023	STATE OF ODISHA GAYADHAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
347	WP(C)/0029267/2023	STATE OF ODISHA TRIPURA BISWAL VS	SHARMISTHA SAMAL VS	// // 0
348	WP(C)/0029268/2023	STATE OF ODISHA SATYABADI NAIK VS	SHARMISTHA SAMAL VS	// // 0
349	WP(C)/0029269/2023	STATE OF ODISHA PARAMANANDA SAHOO VS	NIRANJAN NAYAK VS	// // 0
350	WP(C)/0029270/2023	STATE OF ORISSA PRAMOD KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
351	WP(C)/0029271/2023	STATE OF ODISHA GANESH SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029272/2023	JAHARLAL MOHANTA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
353	WP(C)/0029273/2023	PRABHAKAR BISHOYI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	WP(C)/0029274/2023	NABIN CHANDRA PADHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	WP(C)/0029275/2023	PRABIR KUMAR BHANJA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
356	WP(C)/0029276/2023	NIRMAL CHANDRA BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
357	WP(C)/0029277/2023	KAILASH CHANDRA PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0029278/2023	BASANTI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
359	WP(C)/0029279/2023	PRAKASH CHANDRA PANIGRAHY VS COMMN. OF ENDOWMENTS, ODISHA	PRABHASI NAYAK VS	// 0 //
360	WP(C)/0029280/2023	VADIGI JANARDHAN RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
361	WP(C)/0029281/2023	RAGHUNATH PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
362	WP(C)/0029282/2023	KHETRI SABAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	WP(C)/0029283/2023	SATRUGHNA SAHU	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029284/2023	TADELA CHALAPATHI RAO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029285/2023	KUMUDA CHANDRA PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029286/2023	BHANOJI VADISI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029287/2023	SANJULATA NAIK	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029288/2023	BHIMASEN NAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029289/2023	KHAM SINGH MAJHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029290/2023	PRAKASH CHANDRA PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029291/2023	BIKRAM BEHERA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0029292/2023	NABIN KISHOR NANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029293/2023	RAMA CHANDRA MISHRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0029294/2023	SUVENDU KUMAR PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0029295/2023	STATE OF ODISHA DUSANTA PATEL VS	SHARMISTHA SAMAL VS	// // 0
376	WP(C)/0029296/2023	STATE OF ODISHA DURYODHAN SAHOO VS	SHARMISTHA SAMAL VS	// // 0
377	WP(C)/0029297/2023	STATE OF ODISHA DURGA PRASAD SAHU VS	SHARMISTHA SAMAL VS	// // 0
378	WP(C)/0029298/2023	STATE OF ODISHA SACHIKANTA BISWAL VS	SHARMISTHA SAMAL VS	// // 0
379	WP(C)/0029299/2023	STATE OF ODISHA DURYODHAN SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
380	WP(C)/0029300/2023	STATE OF ODISHA BINDULATA MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
381	WP(C)/0029301/2023	STATE OF ODISHA KUMUDA KUMARI MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
382	WP(C)/0029302/2023	STATE OF ODISHA NISHIKANTA MAHAKUD VS	TUSHAR KANTA NAYAK VS	// // 0
383	WP(C)/0029303/2023	STATE OF ODISHA NILAMANI SAMAL VS	TUSHAR KANTA NAYAK VS	// // 0
384	WP(C)/0029304/2023	STATE OF ODISHA PABITRA RANA VS	AMIT PRASAD BOSE VS	// // 0
385	WP(C)/0029305/2023	SONEPUR MUNICIPALITY, SUBARNAPUR SUSAMA KUMARI ACHARYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0029306/2023	PURNA CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
387	WP(C)/0029307/2023	JUBULA KUMAR JETHY @ JETHI VS TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
388	WP(C)/0029308/2023	AMITA KUMAR BISOYI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
389	WP(C)/0029309/2023	NARAHARI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
390	WP(C)/0029310/2023	PRAKAS CHANDRA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
391	WP(C)/0029311/2023	KALPANA KUMARI MOHANTY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
392	WP(C)/0029312/2023	JHARANA SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
393	WP(C)/0029313/2023	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
394	WP(C)/0029314/2023	GOPINATH MAHAKUD VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
395	WP(C)/0029315/2023	PARBATI RAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
396	WP(C)/0029316/2023	SUMITRA TRIPATHY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
397	WP(C)/0029317/2023	SURENDRA KUMAR SAHOO	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029318/2023	DEBENDRA NATH MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029319/2023	RABINDRA KUMAR SAHOO	SAMBEET PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029320/2023	RASMIT KUMAR SAHANI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029321/2023	KUNTI NAIK	RASHMIKANTA MAHALIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029322/2023	M/S. HARIHAR SAHOO	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
403	WP(C)/0029323/2023	PRADEEP MALLIKA	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MARSAGHAI		//
404	WP(C)/0029324/2023	SARATHI PRADHAN	LAMBODAR PRADHAN	//
		VS	VS	0
		TAHASILDAR, MARSAGHAI		//
405	WP(C)/0029325/2023	DIBAKAR PATTANAİK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029326/2023	VICTORIA GRAND, PURI	SACHIN KUMAR SAHU	//
		VS	VS	0
		ADDL. COMMNR. OF STATE TAX (APPEAL), BBSR		//
407	WP(C)/0029327/2023	ASWINI KUMAR POTHAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		BRANCH MANAGER, DCB BANK LTD, KENDUJHAR		//
408	WP(C)/0029328/2023	SAPAN DEB	LAMBODAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0029329/2023	TAHASILDAR, MAHAKALAPARA RABINDRA KUMAR SING VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //
410	WP(C)/0029330/2023	ARATA SUNA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
411	WP(C)/0029331/2023	SRIRAM BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
412	WP(C)/0029332/2023	AJIT RANJIT VS R.T.O. BBSR-1	BRAJA MOHAN SARANGI VS	// 0 //
413	WP(C)/0029333/2023	M/S. RASHMITA SAHOO VS COMMISSIONER OF COMMERCIAL TAXES AND GST	KSHIROD KUMAR SAHOO VS	// 0 //
414	WP(C)/0029334/2023	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
415	WP(C)/0029335/2023	AJIT RANJIT VS R.T.O. BOUDH	BRAJA MOHAN SARANGI VS	// 0 //
416	WP(C)/0029336/2023	ALL ODISHA AUXILIARY NURSERY MIDWIFERY WORKERS UNION, KHAMRADA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
417	WP(C)/0029337/2023	TARUN CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
418	WP(C)/0029338/2023	BAISNABA CHARAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
419	WP(C)/0029339/2023	R. ANURADHA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0029340/2023	HARIHAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
421	WP(C)/0029341/2023	JUGALA KISHOR SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
422	WP(C)/0029342/2023	ANGURBALA PATTANAİK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
423	WP(C)/0029343/2023	JASHODA CHOUDHURY VS THE REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	ASHOK DAS VS	// 0 //
424	WP(C)/0029344/2023	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
425	WP(C)/0029345/2023	SAKTIPADA PANDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
426	WP(C)/0029346/2023	GOKULA CHANDRA BALABANTARAY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
427	WP(C)/0029347/2023	GOBINDA CHANDRA MAJHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
428	WP(C)/0029348/2023	MANORAMA MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
429	WP(C)/0029349/2023	KRANTI KUMAR KOTNI VS SUB REGISTRAR BERHAMPUR 1	B.N.MOHANTY VS	// 0 //
430	WP(C)/0029350/2023	BABULI SAHU VS REGISTRAR, CIVIL COURT, JAJPUR	HIMANSU SEKHAR SATAPATHY VS	// 0 //
431	WP(C)/0029351/2023	BALABHADRA MANNA	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0029352/2023	STATE OF ODISHA MANOJ MOHARANA	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	()
433	WP(C)/0029353/2023	JOINT COMMNR. OF STATE TAX, CUTTACK PARSURAM BHOI	ASMIYA RANJAN MAJHI	//
		VS	VS	()
434	WP(C)/0029354/2023	THE CHAIRMAN CUM MD., OMFED, BBSR NATIONAL ENTERPRISES, KEONJHAR	AMIT PATNAIK	//
		VS	VS	()
435	WP(C)/0029355/2023	UNION OF INDIA PRANATI SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	()
436	WP(C)/0029356/2023	STATE OF ODISHA SABANA PARWEEN	RANJIT KUMAR LENKA	//
		VS	VS	()
437	WP(C)/0029357/2023	CONTROLLER OF EXAMINATION, CBSE, NEW DELHI JAYATRI NAIK	GIRIJA PRASAD MOHANTY	//
		VS	VS	()
438	WP(C)/0029358/2023	STATE OF ODISHA RABINDRANATH ROUTRAY	BIBEKANANDA BHUYAN	//
		VS	VS	()
439	WP(C)/0029359/2023	COLLECTOR, KHURDA SHYAM SUNDAR ROUTARAY	BIBEKANANDA BHUYAN	//
		VS	VS	()
440	WPCRL/0000127/2023	COLLECTOR, KHURDA NILU @ TARKESWAR KUMAR CHOUDHURY	LALITENDU MISHRA	//
		VS	VS	()
441	ABLAPL/0009522/2023	STATE OF ODISHA BINOD MUNDA LOHAR	BANAMALI BARIK	//
		VS	VS	()
442	ABLAPL/0009523/2023	STATE OF ODISHA MAHESH CHOUDHURY	AKASH BHUYAN	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009524/2023	STATE OF ODISHA BIJAY KUMAR PARIDA VS	AMITAV TRIPATHY VS	// DASPALLA /210 /2023 ()
444	ABLAPL/0009525/2023	STATE OF ODISHA MIRZA MUNIR BEG @ SK.MUNER VS	SK. ZAFARULLA VS	// SORO /493 /2023 ()
445	ABLAPL/0009526/2023	STATE OF ODISHA MADHUSMITA ROUT @ MANISHA SAMAL @ MOHAN VS	SURESH KUMAR JENA VS	// CDA-II /73 /2023 ()
446	ABLAPL/0009527/2023	STATE OF ODISHA ASISH KUMAR NAYAK @ AKSHAYA KUMAR NAYAK VS	KONALI PANDA VS	// BINJHARPUR /257 /2023 ()
447	ABLAPL/0009528/2023	STATE OF ODISHA AMIT MANDAL VS	ADHIRAJ MOHANTY VS	// UMERKOTE /40 /2023 ()
448	ABLAPL/0009529/2023	STATE OF ODISHA SK.AKBAR MALLA VS	BIJAY JENA VS	// / /0 J.M.F.C., RAJNAGAR(Kendrapara) 2(B)CC/0000024/2023
449	ABLAPL/0009530/2023	STATE OF ODISHA GOURANGA CHARAN SAHOO VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /303 /2023 ()
450	ABLAPL/0009531/2023	STATE OF ODISHA UDAYAPURAM NARASAMA VS	MOHENDRA KUMAR MOHAPATRO VS	// BERHAMPUR TOWN /313 /2023 ()
451	ABLAPL/0009532/2023	STATE OF ODISHA DEBASIS NAYAKA VS	AMITAV TRIPATHY VS	// KHAJURIPADA /95 /2023 ()
452	ABLAPL/0009533/2023	STATE OF ODISHA KANHA @ ADITYA SRICHANDAN VS	RAMANI KANTA PATTANAIAK VS	// JANKIA P.S. /266 /2023 ()
453	ABLAPL/0009534/2023	STATE OF ODISHA KALU CHARAN PAIKARAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /299 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009535/2023	SUSHANTA BHUTIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INDUASTRIAL,NISA /123 /2023 () //
455	ABLAPL/0009536/2023	SUMITRA JAGADEV VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /302 /2023 () //
456	ABLAPL/0009537/2023	ANIL KUMAR KARIR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
457	ABLAPL/0009538/2023	HARIBANDHU @ NALUA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2023 () //
458	ABLAPL/0009539/2023	SUDARSAN PENTHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
459	ABLAPL/0009540/2023	PARESH CHANDRA MISHRA @ PARESH MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /24 /2022 () //
460	ABLAPL/0009541/2023	CHINTAMANI KODAMASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /209 /2023 () //
461	ABLAPL/0009542/2023	BHAGABAT MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /304 /2023 () //
462	ABLAPL/0009543/2023	SUBRAT NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /21 /2023 () //
463	ABLAPL/0009544/2023	PRAKASH SINGH BEURIA @ BEHURI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	AGARAPADA /70 /2023 () //
464	ABLAPL/0009545/2023	NILA KHARA VS STATE OF ODISHA	SABYASACHI MISHRA VS	KORAPUT SADAR /116 /2023 () //
465	ABLAPL/0009546/2023	PRATAP @ RAJKISHOR SAMANTARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /220 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0009547/2023	RATNAKAR PRADHAN	NITYANANDA MOHAPATRA	SUBALAYA /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0009548/2023	DILIP MONDAL	GOPINATH MISHRA	KALIMELA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009549/2023	ARJUN SOREN	PRASANTA KUMAR NANDA	KAPTIPADA /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0009550/2023	BUDHESWAR BEHERA	SAMBEET PATTANAYAK	TIRTOL /394 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009551/2023	SUMANTA BISWAL	HIMANSU SEKHAR SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009552/2023	JUNATHAN HIAL	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /11 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
472	ABLAPL/0009553/2023	PURNA CHANDRA PANDA @ KARTIK PANDA	PRAVASH CHANDRA JENA	SAHADEV KHUNTA /350 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009554/2023	PRADEEP KUMAR PRAMANIK @ PRADIP KUMAR PRAMANIK	PRAMENDRA NARAYAN ROUT	BOLANGIR TOWN /324 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0009555/2023	NILAMBAR MAHAKUD @ AGALA MAHAKUD	SATYABRATA PANDA	KANTAMAL /101 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0009556/2023	NILAMBAR MAHAKUD @ AGALA MAHAKUD	SATYABRATA PANDA	KANTAMAL /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009557/2023	AKASH BAGH	SATYABRATA PANDA	ULLUNDA /89 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009558/2023	STATE OF ODISHA NABAKISHOR BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAPUR /146 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	43/2023 CRP/28/2023	MAHENDRA KUMAR MAHARANA-MP	SULOCHANA PATRO
2	47/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
3	48/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
4	49/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
5	50/2023 MSA/6/2011	BHUBASINI @BHUASINI-MP	M/S.AMIYA K.MISHRA
6	51/2023 MSA/6/2011	BHUBASINI @BHUASINI-MP	M/S.AMIYA K.MISHRA
7	52/2023 MSA/6/2011	BHUBASINI @BHUASINI-MP	M/S.AMIYA K.MISHRA
8	59/2023 CRLMA/351/2023	RATNAMANJARI MOHANTY-MP	PRAFULLA KUMAR JENA
9	60/2023 CRLMA/353/2023	ARABINDA DAS-MP	ADV
10	61/2023 CRLMA/353/2023	ARABINDA DAS-MP	ADV
11	70/2023 TRPCRL/62/2023	M/S. HINDUSTAN AERONAUTICS LTD.-MP	T.N. MURTY
12	70/2023 WPC(OA)/2319/1998	DURYODHAN ROUL-MP	PRASANNA KUMAR MISHRA
13	182/2023 WPC(OAC)/268/2019	CHANDRAKANTA PANDA-MP	MANOJ KUMAR KHUNTIA
14	183/2023 WPC(OAC)/4358/2015	MANGULI CHARAN PRADHAN-MP	M/S B.B. MOHANTY
15	184/2023 WPC(OAC)/4448/2014	RANJIT KESHARI SWAIN-MP	
16	280/2023 CMAPL/652/2023	SAROJINI PANDA-MP	ADV
17	281/2023 CMAPL/653/2023	SAHADEV SAMANTARAY-MP	ADV.
18	282/2023 CMAPL/654/2023	BISWANATH SAHU-MP	ADV.
19	283/2023 CMAPL/655/2023	BANDHU CHITAMA-MP	ADV.
20	284/2023 CMAPL/656/2023	ASHALATA BINISIA-MP	ADV
21	285/2023 CMAPL/240/2023	SUJIT KUMAR PADHI-MP	ADV.
22	286/2023 CMAPL/647/2023	EE(ELECTRICAL), TPCODL, KENDRAPARA ELECTRICAL DIVISION-MP	DEBADATTA MOHANTY
23	287/2023 CMAPL/638/2023	E.E., ELECTRICAL (TPCODL), KENDRAPARA-MP	DEBADATTA MOHANTY
24	305/2023 TRP(C)/287/2023	SANGHAMITRA SWAIN-MP	JYOTIRMAYA SAHOO
25	306/2023 TRP(C)/288/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA
26	307/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA

27	TRP(C)/289/2023 308/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA
28	TRP(C)/290/2023 315/2023	SASANKA KUMAR DIXIT @ RINKU-MP	MANOJ KUMAR PANDA
29	MATA/97/2023 316/2023	MONALISHA KHOSLA-MP	LAXMAN PRADHAN
30	MATA/81/2022 317/2023	SWETARUPA SAHOO-MP	LAXMAN PRADHAN
31	MATA/284/2022 346/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
32	RVWPET/352/2023 347/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
33	RVWPET/352/2023 348/2023	RANJAN KUMAR DAS-MP	SARADA PRASAD DASH
34	RPFAM/288/2023 348/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
35	RVWPET/352/2023 349/2023	SANTOSH KUMAR CHAMPATI-MP	RADHIKA HANS
36	RPFAM/289/2023 350/2023	DILLIP RANJAN NAYAK-MP	BIBHU PRASAD MOHANTY
37	RPFAM/290/2023 363/2023	DR.BIJOY KUMAR NAYAK-MP	M/S LALATENDU SAMAL, T.K. BISWAL, B.P. SARANG
38	CONTC/1127/2022 364/2023	BAPI DAS-MP	
39	CONTC/4993/2023 646/2023	KRUSHNA CHANDRA PATTNAYAK-MP	DEVASHIS PANDA
40	CRLREV/419/2021 647/2023	SHAIKH JAVED SARWAR-MP	S.K.ATTIULLAH, M/S SAMIR KUMAR MISHRA, J. PRA
41	CRLREV/248/2020 648/2023	CHANDRA SEKHAR MOHANTA-MP	PARTHA SARATHI DAS
42	CRLREV/467/2023 649/2023	CHANDRA SEKHAR MOHANTA-MP	PARTHA SARATHI DAS
43	CRLREV/467/2023 650/2023	SHANTI KUMAR HARIJAN-MP	RAJIB LOCHAN PATTNAIK
44	CRLREV/468/2023 651/2023	SHANTI KUMAR HARIJAN-MP	RAJIB LOCHAN PATTNAIK
45	CRLREV/468/2023 745/2023	SURJYAKANTA@SURYAKANTI SAHOO-MP	SATYABAN SAHOO
46	FAO/408/2023 746/2023	SHANTI DEVI-MP	SATYABAN SAHOO
47	FAO/409/2023 747/2023	SURUJO TADINGI-MP	SATYABAN SAHOO
48	FAO/410/2023 748/2023	REGIONAL MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANT KUMAR MAHALI
49	FAO/411/2023 749/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	M/S P.K.RATH,SAMARENDRA KUMAR MOHANTY
50	FAO/105/2023 750/2023	MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
51	FAO/412/2023 751/2023	KIRTI RANJAN PATTNAYAK-MP	DILLIP KUMAR RAY
52	FAO/413/2023 752/2023	KIRTI RANJAN PATTNAYAK-MP	DILLIP KUMAR RAY
53	FAO/413/2023 753/2023	KIRTI RANJAN PATTNAYAK-MP	DILLIP KUMAR RAY
54	FAO/413/2023 754/2023	SR. EXECUTIVE LEGAL CLAIMS, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADAM ALI KHAN
55	FAO/414/2023 947/2023	RABINDRANATH DAS-MP	M/S SOUMYA MISHRA,E.AGARWAL,N.SHARMA,A.MO
56	RSA/168/2017 948/2023	RABINDRANATH DAS-MP	M/S SOUMYA MISHRA,E.AGARWAL,N.SHARMA,A.MO
57	RSA/168/2017 949/2023	SANATAN BARDHAN-MP	M/S.SAMIR KU.MISHRA
	RSA/340/2017		

58	950/2023 RSA/347/2016	MANJUBALA NANDA-MP	M/S.N.C.PATI
59	951/2023 RSA/310/2009	SK.SABAKTTULAH-MP	SAIBRATA RATH
60	996/2023 CMP/1025/2023	NINIMANI BEHERA-MP	RAJESH DAS MOHAPATRA
61	997/2023 CMP/1026/2023	PADMA NAHAK-MP	SANJAY KUMAR PRADHAN
62	998/2023 CMP/1028/2023	PRASANN KUMAR PATRA-MP	BANSHIDHAR BAUG
63	999/2023 CMP/1029/2023	SUBHASH SAMAL-MP	DAMODAR DEO
64	1000/2023 CMP/889/2023	MANOJ KUMAR HARICHANDAN-MP	
65	1001/2023 CMP/1030/2023	BHIMA CHARAN NAYAK-MP	SATYABRATA MOHANTY
66	1002/2023 CMP/1031/2023	ASIMA PAL @ MAITI-MP	DWARIKA PRASAD MOHANTY
67	1003/2023 CMP/1032/2023	SESHADEV SRICHANDAN-MP	PRONOY MOHANTY
68	1004/2023 CMP/1034/2023	RAMESH CHANDRA BEHERA-MP	DEBENDRA KUMAR SAHOO
69	1005/2023 CMP/1033/2023	GOURAHARI PATRA-MP	RAJESH DAS MOHAPATRA
70	1006/2023 CMP/1035/2023	NAKULA JENA-MP	Rajjeet Roy
71	1007/2023 CMP/1036/2023	BHAGABAT SAMAL-MP	BIBEKANANDA BHUYAN
72	1170/2023 BLAPL/658/2022	RAJU BISWAS-MP	
73	1171/2023 BLAPL/5326/2023	BAISHNAB TANDI-MP	
74	1172/2023 BLAPL/10086/2023	MANJULATA PRADHAN-MP	PRAVASH CHANDRA JENA
75	1173/2023 BLAPL/7487/2023	RABIN MANDAL-MP	PRANAB KUMAR DAS
76	1174/2023 BLAPL/8428/2022	SK. TAMIR-MP	
77	1175/2023 BLAPL/4132/2023	DAKTOR @ RAMA MURMU-MP	BANAMALI BARIK
78	1515/2023 MACA/516/2023	THE LEGAL MANAGER, HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
79	1516/2023 MACA/768/2023	LEGAL MANAGER, T.P. CELL. M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADARSH BHATTARAI
80	1517/2023 MACA/275/2011	O.I.CO.LTD-MP	M/S PRASANTA KU. MAHALI, P.K.PANDA,M/S.SURATI
81	1518/2023 MACA/275/2011	O.I.CO.LTD-MP	M/S PRASANTA KU. MAHALI, P.K.PANDA,M/S.SURATI
82	1519/2023 MACA/275/2011	O.I.CO.LTD-MP	M/S PRASANTA KU. MAHALI, P.K.PANDA,M/S.SURATI
83	1520/2023 MACA/844/2023	SOMBARI BESHRA-MP	PRADEEP KUMAR MISHRA
84	1521/2023 MACA/845/2023	RANJIT SINGH-MP	PRADEEP KUMAR MISHRA
85	1522/2023 MACA/845/2023	RANJIT SINGH-MP	PRADEEP KUMAR MISHRA
86	1523/2023 MACA/846/2023	DHANI MALIKA-MP	PRADEEP KUMAR MISHRA
87	1524/2023 MACA/846/2023	DHANI MALIKA-MP	PRADEEP KUMAR MISHRA
88	1525/2023 MACA/846/2023	DHANI MALIKA-MP	PRADEEP KUMAR MISHRA
89	1526/2023	SUSANTA BHATTA-MP	BISHNU BRATA SINGH

90	MACA/847/2023 1527/2023	SOMBARI BESHRA-MP	PRADEEP KUMAR MISHRA
91	MACA/844/2023 1528/2023	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BILLOD DAS MOHAPATRA
92	MACA/848/2023 1529/2023	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	BILLOD DAS MOHAPATRA
93	MACA/848/2023 1530/2023	BIJAY HATI-MP	KALPATARU PANIGRAHI
94	MACA/849/2023 1531/2023	BIJAY HATI-MP	KALPATARU PANIGRAHI
95	MACA/849/2023 1532/2023	NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
96	MACA/850/2023 1533/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRADIP KUMAR MOHANTY
97	MACA/441/2023 1534/2023	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
98	MACA/549/2022 1535/2023	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
99	MACA/549/2022 1536/2023	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
100	MACA/549/2022 1537/2023	D.M., M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
101	MACA/851/2023 1618/2023	MAMATA DAS @ JANAKI-MP	
102	ABLAPL/7631/2023 1619/2023	DILLIP KUMAR ROUT @ TULLU ROUT-MP	
103	ABLAPL/5192/2023 1620/2023	NILACHAL MOHAPATRA-MP	
104	ABLAPL/7664/2023 2131/2023	RENUKA DEVI-MP	SOURA CHANDRA MOHAPATRA
105	CRLA/1077/2022 2132/2023	BIDYADHAR BALIYARSINGH @ BALIARSINGH-MP	ANIRUDHA DAS
106	CRLA/993/2023 2133/2023	BIDYADHAR BALIYARSINGH @ BALIARSINGH-MP	ANIRUDHA DAS
107	CRLA/993/2023 2134/2023	AMIT KUMAR PANDA-MP	SAILABALA JENA
108	CRLA/994/2023 2813/2023	ASHA DEVI GUPTA-MP	SUDEEP KUMAR SARANGI
109	CRLMC/3763/2023 2814/2023	RUPESH KUMAR GUPTA-MP	SUDEEP KUMAR SARANGI
110	CRLMC/3767/2023 2815/2023	SIPU @ SIDHANTA MALLICK-MP	PRIYA RANJAN SINGH
111	CRLMC/4064/2023 2816/2023	MANOJ KUMAR SAHANI-MP	
112	CRLMC/2776/2023 2817/2023	SURAJ PRAKASH PATTNAIK-MP	SAMVIT MOHANTY
113	CRLMC/2313/2022 2818/2023	SUSAMA PRADHAN @ PRAVATI MANTRI-MP	NARENDRA KUMAR LENKA
114	CRLMC/4068/2023 2819/2023	LAXMAN PANGI-MP	RAMESH CHANDRA MAHARANA
115	CRLMC/4070/2023 2820/2023	RABINDRANATH MAHARANA-MP	PRAMOD KUMAR NAYAK
116	CRLMC/4074/2023 2821/2023	SUSANT NAYAK-MP	
117	CRLMC/3780/2023 2822/2023	DURMAN GAHIR-MP	RAMESH CHANDRA BEHERA
118	CRLMC/4076/2023 2823/2023	DURMAN GAHIR-MP	RAMESH CHANDRA BEHERA
119	CRLMC/4076/2023 2824/2023	NRUSINGHA CHARAN PATI-MP	GOURI MOHAN RATH
120	CRLMC/4078/2023 2825/2023	PINKY PRADHAN-MP	SURYAKANTA DWIBEDI
	CRLMC/4081/2023		

121	2826/2023 CRLMC/4083/2023	RAJENDRA PRASAD JOSHI-MP	MANAS KUMAR CHAND
122	2827/2023 CRLMC/4084/2023	BABLOO @ SAYED IMAM ALLI-MP	MANAS KUMAR CHAND
123	2828/2023 CRLMC/4085/2023	DASARATHA KHANSAMA-MP	RAMAKANTA PRADHAN
124	2829/2023 CRLMC/4086/2023	BIKRAM BARIK-MP	SURYAKANTA DASH
125	2830/2023 CRLMC/4087/2023	PINKY PRADHAN-MP	SURYAKANTA DWIBEDI
126	2831/2023 CRLMC/4089/2023	MANIKARA BHAINA-MP	AMIT PRASAD BOSE
127	2832/2023 CRLMC/4090/2023	BIRENDRA NATH RATH-MP	DEVASHIS PANDA
128	2833/2023 CRLMC/4092/2023	HEMANTA KUMAR SAHOO-MP	AMIT PRASAD BOSE
129	2834/2023 CRLMC/4095/2023	SAMPADA @ RUDRA ROUT-MP	SANJIB KUMAR BHANJADEO
130	2835/2023 CRLMC/4096/2023	JAYANTA KUMAR BEJ-MP	PABITRA KUMAR NAYAK
131	2836/2023 CRLMC/4099/2023	ALEKHA CHANDRA SAHOO-MP	BIJAYA KUMAR RAGADA
132	6106/2023 WA/2250/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
133	6107/2023 WA/1949/2023	CHHABINDRA KUMAR JENA-MP	M/S DILLIP KUMAR SAHOO, MR. PRASANJIT MOHAN
134	6108/2023 WA/2250/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
135	6109/2023 WA/2250/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
136	6110/2023 WA/2251/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
137	6111/2023 WA/2251/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
138	6112/2023 WA/2252/2023	NIRMAL KUMAR SAHOO-MP	GYANA RANJAN SETHI
139	6113/2023 WA/2178/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	RUPESH KUMAR KANUNGO
140	6114/2023 WA/2180/2023	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD.-MP	RUPESH KUMAR KANUNGO
141	6115/2023 WA/2253/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.G.A.
142	6116/2023 WA/2253/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.G.A.
143	6117/2023 WA/2253/2023	STATE OF ODISHA-MP	ARNAV BEHERA, A.G.A.
144	6118/2023 WA/2254/2023	REGIONAL MANAGER, SBI, KEONJHAR-MP	MAMTA TRIPATHY
145	6119/2023 WA/2254/2023	REGIONAL MANAGER, SBI, KEONJHAR-MP	MAMTA TRIPATHY
146	6120/2023 WA/2254/2023	REGIONAL MANAGER, SBI, KEONJHAR-MP	MAMTA TRIPATHY
147	6121/2023 WA/2256/2023	B.M.C., BBSR-MP	SAIBRATA RATH
148	6122/2023 WA/2256/2023	B.M.C., BBSR-MP	SAIBRATA RATH
149	6123/2023 WA/2255/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH
150	6124/2023 WA/2256/2023	B.M.C., BBSR-MP	SAIBRATA RATH
151	6125/2023 WA/2255/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH
152	6126/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH

153	WA/2255/2023 6127/2023 WA/18/2018	M/S.CALCIDEINDIA-MP	M/S.SARADA PR.SARANGI
154	6128/2023 WA/2257/2023	ASHOK KUMAR DORA-MP	DIGAMBARA MISHRA
155	6129/2023 WA/2257/2023	ASHOK KUMAR DORA-MP	DIGAMBARA MISHRA
156	6130/2023 WA/2257/2023	ASHOK KUMAR DORA-MP	DIGAMBARA MISHRA
157	6131/2023 WA/510/2013	SHIBA PARIDA-MP	M/S.RAMAKANT MOHANTY
158	6132/2023 WA/510/2013	SHIBA PARIDA-MP	M/S.RAMAKANT MOHANTY
159	6134/2023 WA/2259/2023	CHANDRASEKHAR MISHRA-MP	GOPAL PRASAD JENA
160	6135/2023 WA/2258/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
161	6136/2023 WA/2258/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
162	6137/2023 WA/2258/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
163	6138/2023 WA/2260/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
164	6139/2023 WA/2260/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
165	6140/2023 WA/2260/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
166	6141/2023 WA/2261/2023	STATE OF ODISHA-MP	Karunakar Das
167	6142/2023 WA/2261/2023	STATE OF ODISHA-MP	Karunakar Das
168	6143/2023 WA/2261/2023	STATE OF ODISHA-MP	Karunakar Das
169	6144/2023 WA/2262/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
170	6145/2023 WA/2262/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
171	6146/2023 WA/2262/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
172	6147/2023 WA/2264/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
173	14024/2023 WP(C)/4753/2019	M/S.IL AND FS EDUCATION AND TECHNOLOGY SERVICERS UNION	SRINIVAS RAGHBAN, M/S.MUKESH PANDA
174	14025/2023 WP(C)/26445/2023	ASHOK KUMAR PATEL-MP	
175	14026/2023 WP(C)/29157/2023	ALL ODISHA PANCHAYAT EXECUTIVE OFFICERS ASSOCIATION	RANJAN K. RASPIKA BISOI
176	14027/2023 WP(C)/29164/2023	UPAMANYU JENA-MP	TANMAY MISHRA
177	14028/2023 WP(C)/28150/2023	RANIT KUMAR BEHERA-MP	
178	14029/2023 WP(C)/29166/2023	PRANATI TRIPATHY-MP	MANAS KUMAR SWAIN
179	14030/2023 WP(C)/29168/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
180	14031/2023 WP(C)/25283/2023	PRABHUPADA BEHERA-MP	
181	14032/2023 WP(C)/29169/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
182	14033/2023 WP(C)/29169/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
183	14034/2023 WP(C)/29170/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A

184	14035/2023 WP(C)/29174/2023	SARAT KUMAR SARANGI-MP	DURGESH NARAYAN RATH
185	14036/2023 WP(C)/29175/2023	KAMAL KUMAR DEY-MP	MANAS PATI
186	14037/2023 WP(C)/29183/2023	SUBHRANSU PRADHAN-MP	ARIJEET MISHRA
187	14038/2023 WP(C)/29187/2023	UMERI DISTILLERY PVT. LTD. JEYPORE-MP	BIRAJA PRASANNA DAS
188	14039/2023 WP(C)/19244/2023	GANESH NAYAK-MP	KRISHNA CHANDRA SAHU
189	14040/2023 WP(C)/29190/2023	TUTU MAHARANA-MP	ARUN KUMAR PATRA
190	14041/2023 WP(C)/29192/2023	SUBHAGINI DASH-MP	BHAGABAN BEHERA
191	14042/2023 WP(C)/29198/2023	SRI JAGANNATH MOHAPRABHU BIJE NIJGAON, JAJPUR-MP	BHAGABAN MOHANTY
192	14043/2023 WP(C)/29196/2023	RABINARAYAN PRADHAN-MP	PITAMBAR ACHARYA
193	14044/2023 WP(C)/29201/2023	LAXMIPRASAD BEHERA-MP	JAGAJIBAN PRADHAN
194	14045/2023 WP(C)/29200/2023	DEBABRATA BEHERA-MP	ANJAN KUMAR BISWAL
195	14046/2023 WP(C)/29204/2023	HRUSIKESHA SENAPATI-MP	SIDHARTHA MISHRA
196	14047/2023 WP(C)/21543/2023	DR. DEBASMITA DAS-MP	SAMEER KUMAR DAS
197	14048/2023 WP(C)/22981/2023	KARTIKA MANDAL-MP	DEBIPRASAD DAS
198	14049/2023 WP(C)/28412/2023	BABURAM MALIK-MP	BHASKAR CHANDRA PANDA
199	14050/2023 WP(C)/29211/2023	PRIYA RANJAN BEHERA-MP	SAMEER KUMAR DAS
200	14051/2023 WP(C)/29213/2023	DEBASMITA CHAKRA-MP	AKSHAYA KUMAR PANDEY
201	14052/2023 WP(C)/21564/2023	BNR EDUCATIONAL AND CHARITABLE TRUST, BBSR-MP	CHITRASEN PARIDA
202	14053/2023 WP(C)/29214/2023	SURENDRA KUJUR-MP	BYOMOKESH SAHOO
203	14054/2023 WP(C)/27295/2011	M/S.SOOSREE PLASTICS-MP	M/S.MILAN KANUNGO
204	14055/2023 WP(C)/13875/2023	SUJIT KUMAR PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
205	14056/2023 WP(C)/29220/2023	DEEPAK KUMAR PATEL-MP	BYOMOKESH SAHOO
206	14057/2023 WP(C)/29222/2023	SANAK KUMAR GANIK-MP	BYOMOKESH SAHOO
207	14058/2023 WP(C)/23854/2023	PRAMOD KUMAR CHOUDHURY-MP	
208	14059/2023 WP(C)/29223/2023	SHESADEV PANIGRAHI-MP	BYOMOKESH SAHOO
209	14060/2023 WP(C)/14623/2023	SURENDRA PANIGRAHI-MP	GOPAL PRASAD JENA
210	14061/2023 WP(C)/29224/2023	NORTH ODISHA ADVERTISERS, BALASORE-MP	BHABANI SANKAR TRIPATHY (1)
211	14062/2023 WP(C)/29229/2023	NANDI KISHOR CHHATRIA-MP	SARATHI JYOTI MOHANTY
212	14063/2023 WP(C)/26729/2023	BIRANCHI NATH PANIGRAHI-MP	SANGRAM KESHARI BURMA
213	14064/2023 WP(C)/29234/2023	BIRANCHI NATH PANIGRAHI-MP	SANGRAM KESHARI BURMA
214	14065/2023 WP(C)/5588/2016	MINATI BISWAL-MP	M/S.SANTOSH KU DASH
215	14066/2023	DEBADATTA NAYAK-MP	BISWABIHARI MOHANTY

216	WP(C)/29238/2023 14067/2023	MANOJ MOHARANA-MP	PRANAYA KISHORE HARICHANDAN
217	WP(C)/29239/2023 14068/2023	ARUN KUMAR MOHANTY-MP	MANORANJAN MISHRA
218	WP(C)/29241/2023 14069/2023	SATYAJIT CHATARJEE-MP	MANOJ KUMAR PANDA
219	WP(C)/29242/2023 14070/2023	K.LATA-MP	GOUTAM KUMAR ACHARYA
220	WP(C)/29243/2023 14071/2023	DULAL CHANDRA DIGER-MP	RABINARAYAN NAYAK
221	WP(C)/29244/2023 14072/2023	RAGHUNATH GOCHHIKAR-MP	SAIBRATA RATH
222	WP(C)/29247/2023 14073/2023	BABULI MALIK-MP	GIRIDHARI SINGH
223	WP(C)/23885/2023 14074/2023	MEDI BANK, CUTTACK-MP	GOPINATH MISHRA
224	WP(C)/29255/2023 14075/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY
225	WP(C)/29258/2023 14076/2023	SURESH CHANDRA SETHI-MP	CHITTA RANJAN LENKA
226	WP(C)/25263/2022 14077/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY
227	WP(C)/29260/2023 14078/2023	NABARAM PRADHAN-MP	BISWAMBAR MOHANTY
228	WP(C)/29264/2023 14079/2023	RAJESH KUMAR DAS-MP	SOUBHAGYA DAS
229	WP(C)/29348/2021 14080/2023	KABITA DASH-MP	
230	WP(C)/19677/2023 14081/2023	PRATIVA MOHANTY-MP	
231	WP(C)/22261/2023 14082/2023	MINATI DHAL-MP	
232	WP(C)/22259/2023 14083/2023	RAMAKANTA MOHANTY-MP	AJIT KUMAR MOHANTY
233	WP(C)/36565/2022 14084/2023	PABITRA RANA-MP	AMIT PRASAD BOSE
234	WP(C)/29304/2023 14085/2023	JUBULA KUMAR JETHY @ JETHI-MP	SUKANTA KUMAR DALAI
235	WP(C)/29307/2023 14086/2023	JHARANA SWAIN-MP	SUKANTA KUMAR DALAI
236	WP(C)/29312/2023 14087/2023	LITU NAIK-MP	GOPAL PRASAD JENA, R.R. DAS
237	WP(C)/31624/2021 14088/2023	NARENDRA KUMAR SAHOO-MP	SAILESH CHANDRA SAMANTARAY
238	WP(C)/17449/2023 14089/2023	DAYANIDHI MAHANTA-MP	TUSAR KANTA MAHANTA
239	WP(C)/17200/2023 14090/2023	SUMITRA TRIPATHY-MP	SAROJ KUMAR PADHI
240	WP(C)/29316/2023 14091/2023	DR.KAMALA KANTA MOHA-MP	M/S.LAXMIDHAR DASH
241	WP(C)/11995/2013 14092/2023	RABINDRA KUMAR SAHOO-MP	SAMBEET PATTANAYAK
242	WP(C)/29319/2023 14093/2023	ARATI RAJ-MP	BISWAJIT PARIDA
243	WP(C)/27248/2023 14094/2023	M/S. HARIHAR SAHOO-MP	KSHIROD KUMAR SAHOO
244	WP(C)/29322/2023 14095/2023	VICTORIA GRAND, PURI-MP	SACHIN KUMAR SAHU
245	WP(C)/29326/2023 14096/2023	ALL ODISHA AUXILIARY NURSERY MIDWIFERY WORKERS UNION, Bhubaneswar-MP	
246	WP(C)/29336/2023 14097/2023	BHISMA PRADHAN-MP	PABITRA KUMAR NAYAK
	WP(C)/19354/2022		

247	14098/2023 WP(C)/29345/2023	SAKTIPADA PANDA-MP	SUBAS CHANDRA DAS
248	14099/2023 WP(C)/10165/2021	SMITA MOHANTY-MP	M/S. A.TRIPATHY,N.DADHICHLA. RAY,PRASANTA KU
249	14100/2023 WP(C)/23921/2023	HIMANSU SEKHAR MISHRA-MP	
250	14101/2023 WP(C)/29350/2023	BABULI SAHU-MP	HIMANSU SEKHAR SATAPATHY
251	14102/2023 WP(C)/29333/2023	M/S. RASHMITA SAHOO-MP	KSHIROD KUMAR SAHOO
252	14103/2023 WP(C)/5749/2007	JINDALA STAINLESS-MP	M/S.
253	14104/2023 WP(C)/5750/2007	JINDAL STAINLESS LTD-MP	M/S.
254	14105/2023 WP(C)/29352/2023	MANOJ MOHARANA-MP	PRANAYA KISHORE HARICHANDAN
255	14106/2023 WP(C)/24110/2023	DR. SHYAMA SUNDAR DAS-MP	
256	14107/2023 WP(C)/24112/2023	SUSHANTA KUMAR NANDA-MP	
257	14108/2023 WP(C)/9043/2023	SHRI RADHA DAMODAR SWAMY BIJE, GANJAM-MP	
258	14109/2023 WP(C)/14994/2023	SHESA DUNDI-MP	
259	14110/2023 WP(C)/21312/2023	K.BUCHI BABU-MP	
260	14111/2023 WP(C)/10904/2022	SARBESWAR DAS-MP	SASWATI MOHAPATRA
261	14112/2023 WP(C)/11101/2022	SATYASHREE PATNAIK-MP	PRABHU PRASANNA BEHERA
262	14113/2023 WP(C)/29073/2023	NITESH KUMAR PANDA @ NRUTYA GOPAL DAS BABAJI-MP	
263	14114/2023 WP(C)/29358/2023	RABINDRANATH ROURAY-MP	BIBEKANANDA BHUYAN
264	14115/2023 WP(C)/29359/2023	SHYAM SUNDAR ROURAY-MP	BIBEKANANDA BHUYAN